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TYPED BY  
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V.C.  
THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)  
AND  
THE HON'BLE MR.T.CHANDRASEKHAR REDDY:  
M(JUDL)  
AND  
THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

DATED: 13-3-1992

ORDER/JUDGMENT:

R.A/C.A/ M.A.N.

in

O.A.N. 224/92

T.A.No.

(W.P.NO.)

Admitted and interim directions  
issued.

Allowed

Disposed of with directions *at admission stage*

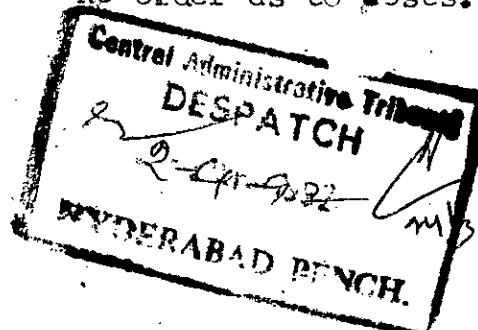
Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/ Rejected

No order as to costs.



OA 1103/91 and other similar cases. However, at the request made on behalf of 'counsel for the applicant we dispose of this Original Application by giving the same directions as given in OA 1103/91 i.e., directing the respondents that as and when the Group 'D' posts in the outsider's quota become available at C.R.S.Tirupathi or any where else in the Guntakal Division, the applicant in this case should be considered first before considering any other case in the order of his rank in the empanelment for Group 'D' posts.

2. Accordingly the Original Application is disposed-of at the admission stage itself with the above direction. There will be no order as to costs.

CERTIFIED TO BE TRUE COPY

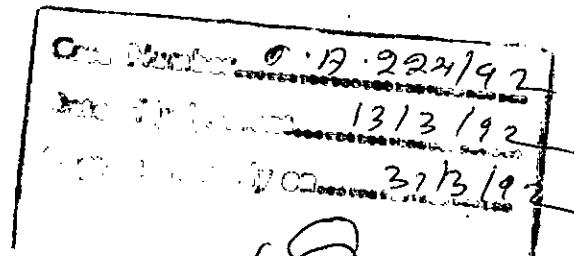
.....  
Date ..... 24.2.92  
Court Officer  
Central Administrative Tribunal  
Hyderabad Bench  
Hyderabad

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To

1. The Chief Personnel Officer, S.C.Rly,  
Railnilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer, S.C.Rly,  
Carriage Repair Shop, Tirupathi.
3. The Workshop Personnel Officer, S.C.Rly, Tirupathi.
4. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.
5. One copy to Mr.N.V.Ramana, SC for Rlys, CAT.Hyd.
6. One spare copy.

pvm.



13/3/92

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

OA No.224/92,

Dt. of Order:13-3-92.

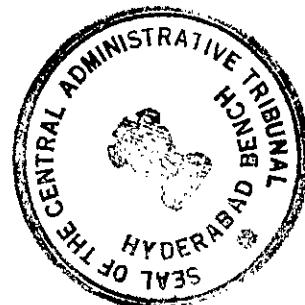
N.Subrahmanyam

....Applicant

Vs.

1. The Chief Personnel Officer,  
SC Railway, Rail Nilayam, Secunderabad.
2. The Dy.Chief Mechanical Engineer,  
SC Railway, Carriage Repair Shop,  
Tirupathi.
3. The Workshop Personnel Officer,  
SC Railway, Tirupathi.

....Respondents



Counsel for the Applicant : Sri P.Krishna Reddy

Counsel for the Respondents : Sri N.V.Ramana

CORAM:

THE HON'BLE SHRI R.BALASUBRAMANIAN : MEMBER (A)

THE HON'BLE SHRI T.CHANDRASEKHAR REDDY : MEMBER (J)

(Order of the Division Bench delivered by  
Hon'ble Sri R.Balasubramanian, Member (A) ).

When this case was taken-up for admission Sri T.V.N. Reddy, Advocate, on behalf of Sri P.Krishna Reddy, learned counsel for the applicant draw our attention to the fact that similar case i.e. OA 1103/91 was disposed-of with direction and this case also can be disposed-of with the same direction. Sri N.V.Ramana, standing counsel for Railways heard for the Respondents who however, pointed out that the Respondents have filed Review Petitions in